

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF RIDDHI SIDDHI COTTON
GINNING AND PESSING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Riddhi Siddhi Cotton Ginning and Pessing Private Limited
2.	Date of incorporation of corporate debtor	22.03.2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ2006PTC047981
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No 251/P-2, Rajkot Jamnagar Highway, At Mota Rampar, Taluka Paddhari, Rajkot-360110, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	January 13, 2020 (Order Received on January 25, 2020)
7.	Estimated date of closure of insolvency resolution process	July 11, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Atul Mittal Registration No: IBBI/IPA-001/IP-P00439/2017-18/10762
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email: a.mittalmc@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email: rajkot.ipamittal@gmail.com
11.	Last date for submission of claims	February 08, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in/downloadform.html Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Riddhi Siddhi Cotton Ginning and Pessing Private Limited on January 13, 2020.



Atul Mittal

The creditors of Riddhi Siddhi Cotton Ginning and Pressing Private Limited, are hereby called upon to submit their claims with proof on or before February 08, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.01.2020

Place: Delhi



Atul Mittal
Interim Resolution Professional